

O.I.H

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 1554
TO BE ANSWERED ON FEBRUARY 13, 2025**

**BENEFICIARIES UNDER PMAY-U IN WASHIM-YAVATMAL
PARLIAMENTARY CONSTITUENCY**

NO. 1554. SHRI SANJAY UTTAMRAO DESHMUKH:

Will the Minister of Housing and Urban Affairs be pleased to state:

- (a) the number of beneficiaries allotted the houses under the Pradhan Mantri Awas Yojana - Urban (PMAY-U) in the Washim-Yavatmal Parliamentary Constituency during the last five years;**
- (b) the amount of funds provided for the said Parliamentary Constituency under PMAY-U during the said period;**
- (c) the number of houses allotted to the beneficiaries under PMAY-U during the said period; and**
- (d) the number of remaining eligible beneficiaries in the said Parliamentary Constituency who have not yet received funds for housing under PMAY-U along with the reasons for delay?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) to (d) 'Land' and 'Colonization' are State subjects. Therefore, schemes related to housing for their citizens are implemented by States/Union Territories (UTs). However, the Ministry of Housing and Urban Affairs (MoHUA) supplements the efforts of States/UTs, by providing Central Assistance under Pradhan Mantri Awas Yojana-Urban (PMAY-U) since 25.06.2015 to provide pucca houses with basic civic amenities to eligible urban beneficiaries across the country including the Washim-Yavatmal Parliamentary Constituency.

PMAY-U is a demand driven scheme and Government of India has not fixed any target for construction of houses.

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Funds are released to States/UTs for sanctioned houses based on physical and financial progress and compliances as per scheme guidelines. Details of Physical and financial progress under PMAY-U in Washim-Yavatmal Parliament Constituency in the State of Maharashtra are at Annexure.

Further, based on 9 years of experience and learning from implementing PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to construct, purchase and rent a house by 1 crore additional eligible beneficiaries at affordable cost through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS). As on date, 29 States/UTs including Maharashtra have signed Memorandum of Agreement (MoA) to implement PMAY-U 2.0 as per scheme guidelines. The operational guidelines of the PMAY-U 2.0 have been launched on 17.09.2024. The unified web portal for submitting online application and operational guidelines can be accessed at <https://pmay-urban.gov.in>.

Annexure referred in reply to Lok Sabha Unstarred Q.No. 1554 due for 13-02-2025

**Physical and financial progress in Yavatmal -Washim Parliament Constituency
the State of Maharashtra under PMAY-U**

Sr. No.	Particulars	Since Inception	During Last five years (FY 2019-24)
1	Houses Sanctioned (Nos)	15,132	10,466
2	Houses Grounded for Construction (Nos)	11,649	9,154
3	Constructions of Houses Completed (Nos)	8,160	6,596
4	Central Assistance Sanctioned(₹ in Cr.)	258.64	183.85
5	Central Assistance Released (₹ in Cr.)	191.71	175.18